

- (iii) Drawing samples from suspected stocks and its speedy analysis.
- (iv) Speedy punitive actions against the traders who indulge in selling non-standard fertilizers and other illegal activities pertaining to fertilizers.

[Translation]

Railway under Bridge

3241. SHRI HARIVANSH SAHAI : Will the Minister of RAILWAYS be pleased to state :

(a) the date on which Satyagrah, agitation and demonstrations were held by the people for construction of railway under bridge between Pivkol and Salempur on Bhatni Varanasi rail line;

(b) the reasons for non-construction of the said bridge so far even after the repeated assurances of the railway officials;

(c) whether the road constructed by the State Government parallel to the Salempur-Bhatni rail line is lying unused in absence of the said bridge; and

(d) whether the Government propose to construct the said bridge at the earliest in the public interest?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d). There has not been any agitation for construction of Railway Under Bridge between Pivkol and Salempur. State Govt. has not proposed construction of under bridge, which can be constructed on 'Deposit' terms. Non availability of facility to cross Railway Tracks has affected utility of the road.

[English]

Fire in Forests

3242. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the felling leaves of pine trees are put to fire every year in hilly region of Uttar Pradesh thereby causing immense damage of natural vegetation and wildlife;

(b) if so, the number of times the forests having pine trees were put to fire during the last three years;

(c) the action taken by the Government against the guilty persons; and

(d) the measures taken or proposed to be taken by the Government to save the flora and fauna of the region?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (d). The information is being collected from the State Government of Uttar Pradesh and will be laid on the Table of the House.

Bomb Blast in Bansgoan

3243. SHRI RAMSAGAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons killed/injured in bomb in Bansgoan in Uttar Pradesh on March 3, 1996 while attending a public meeting;

(b) the number of persons arrested and the action taken against them; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[Translation]

Plantation in Hilly Regions

3244. SHRI BACH SINGH RAWAT 'BACHDA' : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any scheme is being undertaken in the mountain ranges particularly in hills of Uttar Pradesh under which trees are being planted at the slope of terrace-like trenches on mountains with a view to accumulate rain water in those trenches and increase water sources throughout the year and also to ensure proper afforestation there;

(b) if so, the details thereof; and

(c) if not, whether the Government propose to introduce such scheme in these hilly areas?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). Seven Projects have been sanctioned under the Integrated Afforestation and Eco-Development Projects Scheme (IAEPS) in the Hills of Uttar Pradesh in the districts of Uttarkashi, Tehri, Dehradun, Nainital, Garhwal and Almorah with a total outlay of Rs. 21.71 crores. Details of financial achievements are given in the Statement attached. These Projects are for afforestation and soil and moisture conservation works in degraded forest lands. The nature of measures adopted in each project are based upon local conditions by the implementing agencies.